

The heads under which they are spent are :-

(1) Product Promotion and Commodity Development.

(2) Grants-in-aid to Export Promotion and Market Development Organisations.

(3) Export Credit Development.

(c) The items are as detailed under part (b) of the question. The code of grants-in-aid for export effort (copies placed in the Parliament Library) contains the details of various forms of assistance available to Export Promotion Organisations.

(d) No, Sir. Marketing Development Assistance is extended mainly for specified activities of export promotion of eligible organisations.

Working Capital provided to Derby Tea and Industries Limited, Calcutta

5275. SHRI GULSHER AHMAD : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that working capital provided to the Derby Tea & Industries Limited, Calcutta during the past three to five years by United Commercial Bank, Calcutta towards the tea hypothecation account was diverted to create assets and these were again put up as collateral securities towards debts of the company to the bank ;

(b) whether the same defaults have been approved by United Commercial Bank ;

(c) whether it is also a fact that the Company has failed and neglected to pay off a sum of rupees four crores, more or less ; and

(d) if so, the facts thereof and action being proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) According to available information the unit had taken up a programme for modernisation of factory and large scale replantation and, instead of taking a term loan, used a part of working capital for creation of assets. While the utilisation of cash credit facilities for asset creation is not in order, according to the bank, there had been no diversion of funds outside the company for any other purposes. In fact, it resulted in strengthening of the bank's securities.

(c) and (d) In terms of Section 13 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and the customs and usages prevalent amongst the bankers, information relating to the individual constituent of banks cannot be divulged.

Export of D-Oil Cakes

5276. SHRI MOHANLAL PATEL :
SHRI KUNWAR RAM :

Will the Minister of COMMERCE be pleased to state :

(a) the value of the d-oil cake exported during the years 1980-81, 1981-82 and 1982-83 ;

(b) whether it is a fact that the export of d-oil cake is declining and India is losing foreign exchange, the reasons for the decline ; and

(c) if so, what steps are being taken to increase the export of d-oil cakes ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Value of export of oil cakes and other residues of vegetable oils from India from 1980-81 onwards have been as under :-

Year	Rs. in Crores
1980-81	158.33
1981-82	139.42
1982-83 (April-Sept.)	77.96

(b) and (c) Government are regulating the export of major deoiled cakes in the interest of meeting domestic requirements.

Ban on Import of Cotton

5277. SHRI MOHANLAL PATEL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that cotton is being imported if so, the quantity imported during the years 1981-82 and 1982-83 and of which quality ;

(b) whether it is also a fact that the cotton produced in India is in sufficient quantity and there is a glut in the market ; and

(c) if so, what steps are being taken to put ban on the import of cotton to protect the interests of peasantry ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Because of imbalance in the production and consumption of cotton on the one hand and imbalance in the consumption of different varieties of cotton in the country on the other, small quantity of 49,584 bales of medium staple cotton were contracted for import towards the end of 1980-81 cotton season. The said cotton actually arrived in India at the beginning of the 1981-82 cotton season.

(b) Cotton is being produced in India in sufficient quantities. Depending upon the position of supply and demand and price trends, exports of cotton are allowed from time to time.

(c) At present, import of cotton is not being allowed.

Raids Conducted to Unearth Money

5278. SHRI MOHANLAL PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Income-Tax Department and the Revenue Intelligence Department conducted raid during 1981-82 and 1982-83 on business houses to unearth black money and detect tax evasion ;

(b) if so, the details of the raid conducted and the results achieved ; and

(c) whether Government has given or propose to give more powers to the Income Tax Department in regard to conducting raids ; if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(b) A statement showing number of raids/searches conducted by the Income Tax Department and Directorate of Anti Evasion (Central Excise), which was earlier a part of Directorate of Revenue Intelligence during the financial year 1981-82 and 1982-83, is annexed.

(c) The Income-tax Act has not been amended in recent years for giving more powers to the officers of the Income Tax Department for purposes of search and se-izures nor has the Government taken any decision for sponsoring such amendments.

Statement

I. Raids/Searches Conducted by the Income Tax Department

Financial Year	No. of searches conducted	Value of assets seized (Rs. in lakhs)
1981-82	4282	3065.75
1982-83	4291	2795.65